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					Van						MINISTRACTURE LACTOR	-
					Ies		UFC	23.86.00.080	23 86 00 080	04-01-25	Maniel Investment But I td	
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verification	Not Admitted verification	Amount of any mutual dues, mar may be ser- on	claim	% of Voting Share in CoC	C. N. S. Land	Amount Covered by Whether related Guarantee party?	y Nature of Claim	Amount of Claim Provisionally Admitted	Amount Claimed	Date of Receipt	Name of Creditor	S. No.
Claim Under-	Amount of Claim		Amount of						I Claum Awaren vo	Details		
Amount of						Details of claim admitted			Details of Claim Received	Datails o		
		ELATED PAKTY	ANNEXURE-A- RELA	AN				my visited or execution of	List of Unsecured Financial Creditors (Other man rimancial Creditors occording to may case of executions)	Ouier man r maner	ecured Financial Creditors	List of Un
Amoun						2025	as on 31st March.	ny class of creditors)	id Creditors belonging to a	h December, 2024	Hero Electric Vehicles Private Limited Date of Commencement of CIRP - 20th December, 2024	Hero Elect Date of Co

										. 04411	
			ď	J#,J#/0	42,84,47,138		47,87,19,195	48.24.43.051		Total	1
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Note	37.23.856			Whether related 70 of a forms	Amount Covered by	Nature of Claim	Amount of Claim	Amount Claimed	Date of Receipt	Manie of Creditor	S. NO.
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Claim Under-	Not Admitted	Amount of any mutual dues, that may be set- on	VIIIOUIT O		Details of claim admitted			of Claim Received	Details		
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Note 1 First charge on Inventory and Plant & Machinery and second charge on existing assets or assets purchased with the Deposit including inventory

Total

44,98,99,446

34,3470	37,23,830	928618641	4	932342497		Count Total	
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	int in Rs.) (Amount in Ks.)	(amount in Rs.)		D.			
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A Green Survey	Claum under vermeanon	Claim Admined		Claim Claimed (amount in No. of claims	No of claims	Dominilare	C M
Voting Percentage	Claim under verification Voting Percentage	Claim Admitted					
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